

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 25.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.102/2019 in CP No.400/241/HDB/2018
NAME OF THE COMPANY	Garudavega Delivery Services Pvt Ltd & 10 others
NAME OF THE PETITIONER(S)	Seshavatharam Puranam
NAME OF THE RESPONDENT(S)	Garudavega Delivery Services Pvt Ltd & 10 others
UNDER SECTION	241

ORDER

CP No.400/2018 and IA No.102/2019

Present: Ld. Counsel Mr. Pavuluri Sreenivasulu for the Petitioner/Applicant.
Ld. Counsel Mr. Naresh Kumar Sangam for the Respondent.

Last opportunity is granted for the Petitioner/Applicant, otherwise matter will be heard. **Matter is adjourned to 01.10.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)